

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-121-2020**

Rajendra Kumar Kahar @ Raj Kahar ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri S. Keny, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 5 January 2021****P.C. :**

The applicant's counsel seeks time to go through the prosecution's reply and advance his arguments.

2. Post the matter on 12.01.2021.

DAMA SESHADRI NAIDU, J.

NH